

(b) whether there is any provision for such sanctions to Vidyalayas sponsored by Institutions of higher learning etc.;

(c) whether the "Furniture" mentioned above has actually been purchased; and

(d) if so, the details thereof and if not, how the sanctioned money has been utilized/spent.

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION AND CULTURE (SHRIMATI KRISHNA SAHI): (a) to (d) The Government's attention has been drawn to the news item referred to in part (a) of the question. The facts in this regard are that the Kendriya Vidyalaya, New Mehrauli Road, New Delhi is a project sector school jointly of INU, NCERT and HT, Delhi. The Kendriya Vidyalaya Sangathan has shifted its headquarters to the second floor of school building in 1984 on no-rent basis. The Kendriya Vidyalaya Sangathan does not meet recurring or non-recurring expenses for this project sector school. However, Kendriya Vidyalaya Sangathan had given Rs. 10 lakhs to this school for furnishing the auditorium and library and for furniture as it has done for many other project sector schools. The Jawaharlal Nehru University (JNU) on behalf of the school has not purchased the furniture so far. However, the work relating to the furnishing of auditorium of Kendriya Vidyalaya, New Mehrauli Road with furniture etc. for which the grant was given is in process.

#### **Eligibility for the post of Commissioner of Kendriya Vidyalaya Sangathan**

2079. SHRI YALLA SESI BHUSHANA RAO: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the post of Commissioner, Kendriya Vidyalaya Sangathan has been made open to all the eligible applicants instead of deputationists only;

(b) whether it is also a fact that in-terview for this post was held on 20th May, 1986;

(c) whether it is also a fact that the eligibility of the candidate placed at No. 1 on the panel of selected candidates has been questioned by some;

(d) if so, on what grounds; and

(e) if the answer to part (c) above be in the negative, the reasons for not issuing offer of appointment to the aforesaid candidate?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION AND CULTURE (SHRIMATI KRISHNA SAHI): (a) Recruitment Rules for the post of Commissioner, Kendriya Vidyalaya Sangathan, provide for appointment on short-term contract by open advertisement or on transfer on deputation basis.

(b) No, Sir. The interview was held on 20th April, 1986.

(c) to (e) Selection for the post of Commissioner, Kendriya Vidyalaya Sangathan is at present under process.

#### **Delinking of Degrees from jobs in the public establishments**

2080. SHRI KALPNATH RAI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state;

(a) whether there is a proposal to delink degrees from jobs in the public establishments;

(b) whether the necessary guidelines have been formulated; and

(c) if so, by when the new scheme is proposed to be introduced?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION AND CULTURE (SHRIMATI KRISHNA SAHI): (a) The National Education Policy visualises delinking of university degrees from the requirement for recruitment to services for which a university degree need not be a necessary qualification.

(b) and (c) Details of the proposal have yet to be worked out.